

GA 499/2000
GA 500/2000
DN 2204/2000

10.5.2000

Hon Mr S.K. Naqvi JM
Hon Mr M.P. Singh AM

In GA 499/2000, GA 500/2000
& DN 2204/2000, Shri R.K. Shukla, learned
counsel for the applicant. In DN 2204/2000,
MA 2482/2000 has already ^{decided &} been allowed.
Learned Counsel for the applicant has pressed
for interim relief & ~~complaint~~ shows urgency
that he has sought for relief for
permission to appear in the test which
is scheduled to be held on 14.5.2000.

Shri R.C. Joshi, Senior Standing
Counsel to take notice. List this case
for hearing on interim relief on 12.5.2000

Copy of this order as well as
Copies GA & notices be given to Shri R.C. Joshi
just today, so he may put his
appearance. The file be immediately remitted
to the office.

O/A

Notices of Respondents
have been issued to
Shri R.C. Joshi, Senior
Standing Counsel.
S. K. Shukla

11/5/2000

AM

JM

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MS